

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE SHRI RAMESHWAR THAKUR :

(a) Yes, Sir.

(b) Due to severe balance of payments crisis in the recent past, it has become necessary to conserve foreign exchange through a series of measures which imposed some difficulties on those undertakings which are dependent on foreign exchange availability for their operations. The restriction on the total imports through import compression measures, recourse to suppliers' credit or commercial loans; and availing of institutional lines of credits contributed to difficulties in terms of the level and cost of operations of such undertakings.

(c) The difficulties being faced by public sector undertakings and other users of foreign exchange are sought to be removed by a series of steps, mainly in terms of improving the level of foreign exchange reserves in the short-run and bringing about a reduction in the current account deficit in the balance of payment in the medium term.

[English]

Private buses plying under DTC and STA Permits

2486. **SHRI MADAN LAL KHURANA :** Will the Minister of **SURFACE TRANSPORT** be pleased to state :

(a) the number of private buses plying under D.T.C. and S.T.A. permits in Delhi found to have removed seats from the buses and the action taken against the owners of erring vehicles and to ensure the non-recurrence thereof in future;

(b) the number of buses whose seats have gone hard over the time and have not been replaced with cushioned and comfortable seat and the action taken to ensure the replacement of all hard seats with cushioned seats;

(c) the number of buses in which glass panes and handle bars are missing and the steps taken to ensure the putting in of handle bars and glass panes for the comfort and safety of commuters;

(d) whether the general cleanliness and maintenance of the buses are far from satisfactory; and

(e) if so, the action taken to improve the general get up of the buses?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) to (c) As per survey carried out, of the 629 P.O. buses under DTC on 1-8-1991, 107 P.O. buses were found to have removed seats, 45 buses were having hard seats and 303 buses were having glass panes and handle bars missing.

D.T.C. have issued show cause notices to the owners of defaulting private buses with a view to removing the deficiencies.

Delhi Admn. have informed that their mobile enforcement team have cancelled the certificate of fitness of 331 private buses during the period 1-1-91 to 30-6-91.

(d) No, Sir.

(e) Does not arise in view of (d) above.

220 Taxation
Evasion of Corporate Tax

2487. **SHRI MADAN LAL KHURANA :** Will the Minister of **FINANCE** be pleased to state :

(a) whether attention of the Government has been drawn to the news item captioned 'Corporate giants do not pay corporate tax' appearing in the Indian Express of June 19, 1991;

(b) if so, the particulars of the companies which have evaded the payment of corporate tax;

(c) the amount of corporate tax evaded by each of these companies and since when; and

(d) the action taken to recover all the dues from them?